

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

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C.P. NO. 107/95 in  
C.C.P. NO. 224/94 in  
O.A. NO. 654/93

Hon'ble Shri A.V.HARIDASAN, Vice-Chairman(J)  
Hon'ble Shri R.K.AHOOJA, Member(A)

New Delhi, this 1st day of August, 1995

Shri Fateh Singh  
Ex-Postal Assistant  
816-A, Mahawar Nagar  
Kotla Mubarakpur  
New Delhi.

... Petitioner

(By Shri R.N.Saxena, Advocate)

Versus

Union of India through

Shri S.C.Mahalik  
Secretary-cum-Director General(Posts)  
Department of Posts  
Dak Bhawan  
Parliament Street  
New Delhi.

Shri Kalkar  
Chief Post Master General  
Department of Posts(Delhi Zone)  
New Delhi.

Mrs. Kalyani Negi  
Director of Accounts (Posts)  
Old Secretariate  
Civil Lines  
Delhi - 110 054

... Respondents

(By Shri M.K.Gupta, Advocate)

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The respondents have filed an affidavit alongwith three annexures showing that the pension and gratuity have been sanctioned and steps have been taken for payment of the same. It is stated in the affidavit that the amount could not be paid as the applicant did not come and collect the payment from the respondents. Learned counsel for the respondents states that though the commutation of pension of applicant does not specifically mentioned

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in the order, the respondents are ready to do that also provided the applicant approaches them and complies with the request of signing necessary papers.

~~If the Petitioner attend the office of the Chief Post Master General, Delhi Circis,~~

~~Head Post Office, New Delhi.~~ Shri M.K.Gupta

learned counsel for the respondents undertakes

that the entire claim of the Petitioner in connection with pension, arrears and commutation will be settled with a week and payments in full made to him within that period.

2. In view of the above statement we note the same and therefore, consider it not necessary to proceed with this Contempt Petition any longer.

This Contempt Petition is therefore, dismissed and the notice issued to the respondents is discharged.

R.K.A.  
(R.K. AHOOTJA)  
MEMBER(A)

A.V.H.  
(A.V. HARIDASAN)  
VICE-CHAIRMAN(J)

/RAO/